

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) (Ins) No. 935 of 2020

IN THE MATTER OF:

Directorate of Economic Offences

...Appellant

Vs.

Binay Kumar Singhania & Ors.

...Respondents

Present:

For Appellant: Ms. Nandini Sen, Advocate.

ORDER

(Through Virtual Mode)

29.10.2020: The Learned Counsel for the Appellant, Ms. Nandini Sen, requests that Senior Counsel Mr. S.N.Mookherjee, is not available till Diwali Vacation. Therefore, the matter is adjourned.

Let the matter be fixed on **23.11.2020** 'For Admission (Fresh Case)'.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

sr/nn